

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1096
TO BE ANSWERED ON 7th FEBRUARY, 2020**

MISAPPROPRIATION OF FUNDS UNDER PMJAY

1096. SHRI SUKHBIR SINGH BADAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the State Government of Punjab has launched a parallel scheme to PMJAY having similar features and the benefits of PMJAY are not being extended to the beneficiaries as a result thereof, if so, the reaction of the Government thereto;
- (b) whether any misappropriation of funds has come to the notice of the Government relating to PMJAY in Punjab to any other scheme thereof;
- (c) if so, the details thereof; and
- (d) the corrective action taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is being implemented in the State of Punjab in alliance with the State Scheme in the form of Ayushman Bharat- Sarbat Sehat Bima Yojana. This scheme covers 45.89 lakh beneficiary families including 14.86 lakh AB-PMJAY beneficiary families identified as per Socio-Economic Caste Census (SECC) database.

All the beneficiaries are covered for health cover up to Rs. 5 lakh per family per annum. All the 1393 Health Benefit Packages defined under Ayushman Bharat – PMJAY are available under the scheme. Also, the benefit of national portability is being provided to AB-PMJAY entitled beneficiaries.

Cost in respect of AB-PMJAY beneficiaries is shared between Government of India and the State Government in the ratio of 60:40. For non-SECC beneficiaries, the cost is being borne by the State Government.

(b): No.

(c) & (d): In view of the answer to part (b) above, question doesn't arise.